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WP-32751-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 28th OF OCTOBER, 2025

WRIT PETITION No. 32751 of 2025

PAPPU DAYMA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri K.K. Pandey - Advocate for Petitioner.

Shri Swapnil Ganguly - Deputy Advocate General for Respondents/State.
.....

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

The issue raised by the petitioner in this petition is squarely covered by the decision of this Court on 26.09.2025 in *WP No.3022 of 2020 (Amreesh Pathak and Ors. Vs. State of M.P. and Ors.)* and other connected petitions.

Issue notice.

Notice is accepted by learned counsel appearing for respondents.

The petition is accordingly disposed of in terms of judgment dated 26.09.2025 in Amreesh Pathak (supra).

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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